

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No. 306/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE PARTIES: M/s. Naitik Multitrading Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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K5J	Mr. Chandrakant Mhadeshwar	Advocate. for Petitioner	
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Common Order

TCSP 300/2017/230-232/NCLT/MB/MAH/2017
TCSP 301/2017/230-232/NCLT/MB/MAH/2017
TCSP 302/2017/230-232/NCLT/MB/MAH/2017
TCSP 303/2017/230-232/NCLT/MB/MAH/2017
TCSP 304/2017/230-232/NCLT/MB/MAH/2017
TCSP 305/2017/230-232/NCLT/MB/MAH/2017
TCSP 306/2017/230-232/NCLT/MB/MAH/2017

At the request of the Regional Director, two weeks' time is granted to file his report.

List this matter on 13th April, 2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)